

Defective Case Register from 2026-05-25 to 2026-05-25

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/15295/2026	SIVA SANKAR CHAINI	2026-05-25	1.G.R. case pending before the Lower Court mentioned in petition not tally with Rejection order. 2.In declaration of affidavit, it is mentioned that the deponent is the mother of petitioner, which is not proper.
2	D-CONTC/16767/2026	ADV.	2026-05-25	i) WP(c) no. mentioned in reference certificate not tally with annexure -1.ii) Paragraph no. 1 of the judgement under annexure-1 not filed.
3	D-MACA/22084/2026	KAPILA CHARAN NAYAK	2026-05-25	1. Period of Delay 192 days 2. Court Fee Rs.554/ payable , not paid 3.AU fee Rs 2 not paid
4	D-CRLMC/14943/2026	BHABANI SANKAR MISHRA	2026-05-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Name of the victim / Informant and Relative from the petition. 2. Name of the victim / informant need not be disclosed in connection with Annex-2 and kept in closed cover. 3. Redacted xerox copy of Annex-2 to be filed.
5	D-CONTC/16776/2026	ADV.	2026-05-25	I) Opp. party no. 4 not made party in CONTC. petition as per order passed in wp(c) no. 9033/2025.
6	D-ABLAPL/9892/2026	PVS NANAJI ACHARY	2026-05-25	1. Name of Pet. in V.nama not tally with signature. 2. Name, Address and Mob. No. of Informant or Victim in Ann1. page 9 to 12 and Ann.2 be redacted. Resubmit for SR after removal of defects.
7	D-ABLAPL/15468/2026	ASIT KUMAR JENA	2026-05-25	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
8	D-WP(C)/24160/2026	SOUMYA MISHRA	2026-05-25	1. Prayer paragraphs repeated.
9	D-WP(C)/21194/2026	SATYABRATA DASH	2026-05-25	.Subject Code incorrectly Mentioned
10	D-BLAPL/15291/2026	SATYABRATA SENAPATI	2026-05-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-CRLMP/13081/2026	DIBYARANJAN BEHERA	2026-05-25	.Subject Code Not Furnished .
12	D-ABLAPL/15328/2026	SASANKA SEKHAR PAIKRAY	2026-05-25	1. D.C. fee Rs.50/- to be paid on v.nama.

13	D-LAA/21817/2026	BHABANI SHANKAR RAYAGURU, (SR. P.C)	2026-05-25	1. AU fee Rs 1.10 Not Paid. 1.Valuation and C.Fee Payable be furnished in the Appeal Memo and in the I.A also.2.Put up for further S.R after rectification of defects for computing the period of limitation.
14	D-BLAPL/15350/2026	SUNIL KUMAR PANDA	2026-05-25	Court fee Rs.2.00 not paid in V.Nama.
15	D-ABLAPL/15500/2026	DEVASHIS PANDA	2026-05-25	.Receipt Showing Serv.copy To Vigilance not Filed.
16	D-CONTC/22571/2026		2026-05-25	1. Subject code not furnished in Assessment Slip. 2.Copy of order dated 30.10 2025 passed in W.P. (C) No. 37204 of 2022 to be filed. 3. Put up for further SR after page marked in Index and Annexures.
17	D-ABLAPL/15357/2026	DALIRANI BEHURAY	2026-05-25	paragraphs not correct in declaration of affidavit.
18	D-WP(C)/21932/2026	BIJAYA KUMAR NAYAK (3)	2026-05-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Rs.10/- not paid.
19	D-ABLAPL/15341/2026	RASMITA DAS	2026-05-25	1. Nomenclature not correct in sl.5 affidavit.
20	D-ABLAPL/15406/2026	RANI ROUT	2026-05-25	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
21	D-WP(C)/23294/2026	NIRMAL RANJAN ROUTRAY	2026-05-25	.Receipt Showing Serv.copy To cg not Filed.
22	D-BLAPL/15312/2026	MANAS KUMAR CHAND	2026-05-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of Informants daughter/victim mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
23	D-WP(C)/21931/2026	BIJAYA KUMAR NAYAK (3)	2026-05-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
24	D-CRLMC/14795/2026	BYOMAKESH TRIPATHY	2026-05-25	1. Authorization not furnished on behalf of other petitioner in the both affidavits.2. page nos. 53 55 to 58 and 62 partially legible.
25	D-BLAPL/15275/2026	ASIT KUMAR JENA	2026-05-25	Hologram of Rs.50/- not affixed in V.nama.
26	D-ABLAPL/15408/2026	ANIRUDHA DAS	2026-05-25	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.

27	D-WP(C)/23915/2026	ABINASH ACHARYA	2026-05-25	1.As per index, date in petition para.7 and 8 of annexs.3 and 4 not tally..
28	D-ABLAPL/15401/2026	RANI ROUT	2026-05-25	1. GR case number not correctly furnished in cause title, para no.1 and Prayer of the petition.
29	D-RSA/21764/2026	PRASANNA KUMAR MISHRA	2026-05-25	1. Court Fee Rs.418.50 Payable and Not Paid 2.Appellate Court Judgement Rs 1.10 Not Paid. Decree Rs 04.50 Not Paid. 3. C.Copy Not Filed. 4.C.Fee Payable be corrected. 5.Put up for further S.R after payment of C.Fee for computing the period of limitation.
30	D-BLAPL/15347/2026	UMA SHANKAR PATEL	2026-05-25	Annexure-2 be kept in cover and redacted copy not filed.
31	D-BLAPL/15294/2026	SUDHANSU PRASAD MAHAPATRA	2026-05-25	Page No. 9-10 not legible.
32	D-ABLAPL/15419/2026	TANMAYA KUMAR MOHANTY	2026-05-25	i) D-ABLAPL no. not mentioned on the sealed cover of annexure-1.11) Address of the complaint be redacted from sl. no.6 of page 9.
33	D-ABLAPL/15349/2026	BYOMAKESH TRIPATHY	2026-05-25	Nomenclature not correct in sl.4 of affidavit.
34	D-ABLAPL/15345/2026	MANAS KUMAR CHAND	2026-05-25	1. Name of the informant reflected in the FIR be kept in cover.2. Name of trial court reflecting in rej.order vide annex.2 not tally with petition.
35	D-WP(C)/23292/2026	PRADEEP KUMAR DAS	2026-05-25	Page 14 partly not legible.
36	D-BLAPL/15311/2026	BISWAJIT RANJAN TRIPATHY	2026-05-25	1. Petitioner name incorrectly mentioned in Index page. 2.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit. 3.Petitioner name incorrectly mentioned in cover page of Envelop
37	D-WP(C)/21982/2026	DEBENDRA KUMAR BEHERA	2026-05-25	1. Annexure-1 not neat. 2..Subject Code Not Furnished .
38	D-ABLAPL/15483/2026	JYOTIRMAYA SAHOO	2026-05-25	1. OHCBA welfare Fund Rs.50 not paid
39	D-ABLAPL/15561/2026	JYOTI RANJAN DEO	2026-05-25	1. Dt. of disp. of in ref. certificate not tally with FIRs detail.
40	D-CONTC/16754/2026	ADV.	2026-05-25	i) Page no. 15 and 20 not legible.
41	D-BLAPL/15277/2026	BEDA PRAKASH PANDA	2026-05-25	Petition not paginated
42	D-ABLAPL/15471/2026	JYOTIRMAYA SAHOO	2026-05-25	1. OHCBA welfare Fund Rs.50 not paid
43	D-ABLAPL/15507/2026	OM PRAKASH SARAN	2026-05-25	P.S. case incorrectly mentioned in petition.
44	D-WP(C)/23298/2026	SUBHADUTTA ROUTRAY	2026-05-25	.Subject Code Not Furnished .
45	D-ABLAPL/15234/2026	SOUBHAGYA KUMAR DASH	2026-05-25	1. B.A. no . 369/2026 in para.4 of petition not tally with index.2. paragraphs not correct in declaration of affidavit.
46	D-CRLREV/14640/2026	SANTOSH KUMAR	2026-05-25	1. Date of Judgment does not tally in Crl. appeal - 23/ 2026 in petition as per index and Annex-1

		MAHANTY		along with I.A.s also.
47	D-BLAPL/12492/2026	HIMANSU SEKHAR PRADHAN	2026-05-25	1. Address of Informant or victim in page 12 point No.12 and page 15 be redacted. Resubmit for SR after removal of defects.
48	D-CRLMC/14958/2026	SARADA PRASAD DASH	2026-05-25	1. HBAWF fee Rs. 50/- to be paid in V.nama.
49	D-WP(C)/24623/2026	SUKANTA KUMAR DALAI	2026-05-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not found.
50	D-CRLMC/14793/2026	ASHOK DAS	2026-05-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of the informant /victim with address be redacted from the petition. 2. Name of the informant /victim address reflected i n the annex. be kept in cover.3.paragraphs not correct in declaration of I.A.
51	D-BLAPL/15276/2026	BEDA PRAKASH PANDA	2026-05-25	1.Petition not paginated. 2.Name of the deponent mentioned in affidavit mismatched with the signature.
52	D-CRLMC/12381/2026	SASMITA NANDA	2026-05-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Mobile number of the Informant/Victim to be redacted in page no.11.
53	D-ABLAPL/15463/2026	BHAWANI SANKAR PANIGRAHI	2026-05-25	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
54	D-BLAPL/15461/2026	RAHUL PRADHAN	2026-05-25	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in sealed cover.
55	D-RVWPET/23737/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-05-25	1.C. copy of impugned order not filed. Web copy of order filed. 2.Put up for SR after filing of cause title in wp (c).
56	D-BLAPL/15298/2026	SUJIT KUMAR SWAIN	2026-05-25	Name of the Informant/relative mentioned in Synopsis, Date Chart, Para-5 and 7 be redacted. Thereafter, put up for S.R.
57	D-CRLA/13349/2026	BASANTA KUMAR DAS	2026-05-25	Put up SR after redacting the name of Informant /victim /relatives from petition.
58	D-MACA/23627/2026	SUBRAT SATPATHY	2026-05-25	Period of Delay 89 days 2.statutory deposit not made
59	D-WP(C)/21980/2026	PRANAYA KISHORE HARICHANDAN	2026-05-25	page nos. 36 37 and 38 97 98 not neat.
60	D-ABLAPL/14534/2026	DIPANKAR ACHARYA	2026-05-25	i)Informant husband and sons name be redacted from page9.ii) D- ABLAPL no. not mentioned on the sealed cover. iii) For further S.R
61	D-BLAPL/15313/2026	PRASANTA KUMAR	2026-05-25	Name of the petitioner mentioned in Application not tally with signature put in V.nama

		ROUTRAY		
62	D-ABLAPL/15322/2026	DHANANJAYA MUND	2026-05-25	1. Nomenclature not correct in sl.no.3 of index.2.Name of the informant reflected in the FIR be kept in cover.
63	D-ABLAPL/15551/2026	SIDDHARTH GOUTAM DAS	2026-05-25	1. page no.10 partially legible. 2. Name of the informant reflected in the FIR be kept in cover.
64	D-BLAPL/15269/2026	PABITRA KUMAR DUTTA	2026-05-25	Rejection order passed in S.T.Case No.but S.T.Case No.not mentioned in Cause Title
65	D-CRLREV/14589/2026	BISWARANJAN DALAI	2026-05-25	Good ground certificate not furnished.
66	D-WP(C)/24591/2026	ASHIS KUMAR MISHRA	2026-05-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.15/- not paid in the v.nama
67	D-BLAPL/15343/2026	UMAKANTA BARIK	2026-05-25	14-NOT PROPERLY INDEXED. Index and Annexure-2 not properly page marked.
68	D-WP(C)/21945/2026	SANJAY KUMAR PATRA	2026-05-25	Annexure-2 not not mentioned.
69	D-BLAPL/15508/2026	OM PRAKASH SARAN	2026-05-25	P.S. number not tally with cause title and F.I.R copy.C.T number not tally with cause title and Rejection order.
70	D-BLAPL/15510/2026	SOUMYA KANTA TRIPATHY	2026-05-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Honble Court not tally with cause title and Rejection order.Age of the Petitioner not tally with cause title and Rejection order.Paragraph not correctly mentioned in the affidavit.Annexure be kept in envelop.
71	D-MACA/23680/2026	ADAM ALI KHAN	2026-05-25	Period of Delay 477 days 2.statutory deposit not made
72	D-CRLMC/15603/2026	ACHYUTA PRIYADARSAN MISHRA	2026-05-25	1.Serial numbers not correctly furnished in Index.
73	D-ABLAPL/15433/2026	JAYANTA KUMAR MAJHI	2026-05-25	i) Annexure-2 (page no. 13 and 12) repeated.
74	D-CRLMP/12920/2026	RAJENDRA KUMAR SAHU	2026-05-25	Annexure-2 and3 not correct in averments.
75	D-RSA/19922/2026	BIPIN KUMAR NAYAK	2026-05-25	1. Period of Delay 17 days.I.A for condonation of delay Not Filed.
76	D-CRLREV/14883/2026	SOUBHAGYA KUMAR DASH	2026-05-25	Name of Informant / Victim /Relatives need not be disclosed and kept closed in cover in Annex-2 .
77	D-ABLAPL/15407/2026	SANJIB KUMAR BHANJADEO	2026-05-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
78	D-CONTC/23905/2026	ADV.	2026-05-25	i) Reference certificate not furnished.ii) Opp. party no. 3 mentioned in para-2 and 3 of the petition not correct.

79	D-WP(C)/21940/2026	GOPINATH MISHRA	2026-05-25	Page no. 21 not neat.
80	D-WP(C)/22284/2026	DEBASIS PANIGRAHI	2026-05-25	Annexure-4 not mentioned in averments.
81	D-WP(C)/23118/2026	MIHIR KANTA RATH	2026-05-25	Signature of the deponent not furnished in the affidavit.
82	D-ABLAPL/15505/2026	SOUMYAJYOTI BISWAL	2026-05-25	Prayer of the petition not properly mentioned.
83	D-BLAPL/15321/2026	BIJAY KUMAR BEHERA	2026-05-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- and Rs. 2/- not paid.
84	D-CRLMC/12425/2026	DEBASIS MISHRA	2026-05-25	1. Name of the Informant/Victim to be redacted in page nos.14 19 20 and 21
85	D-BLAPL/15509/2026	SARBESWAR SAHOO	2026-05-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
86	D-BLAPL/13950/2026	SACHIKANTA DASH	2026-05-25	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
87	D-CONTC/16770/2026	ADV.	2026-05-25	i) Paragraph no. not mentioned in affidavit.
88	D-BLAPL/15464/2026	SAUBHAGYA KETAN NAYAK	2026-05-25	Paragraph No. Not correctly furnished.
89	D-ABLAPL/15459/2026	KARUNAKAR GAYA	2026-05-25	1. Page marking of ABLAPL petition and Ann.1 in Index not correct.
90	D-ABLAPL/15478/2026	SUKANTA KUMAR NAYAK	2026-05-25	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 and 2 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance.
91	D-CRLMC/15146/2026	SARBESWAR SAHOO	2026-05-25	1. BLAPL case number not correctly furnished in Reference certificate.
92	D-CRLA/13262/2026	BIBEKANANDA MAHAPATRA	2026-05-25	Put up SR after filing c. copy Annex-1.
93	D-ABLAPL/15647/2026	SUPRIYO RANJAN MAHAPATRA	2026-05-25	Name of the informant reflected in the FIR be kept in cover.
94	D-BLAPL/15190/2026	ROHIT KUMAR SUNA	2026-05-25	Not paginated after page-14.
95	D-BLAPL/15528/2026	KAUSTUVA MOHANTY	2026-05-25	1. S/o in rej.order not tally with C.T.
96	D-WP(C)/23291/2026	SOUBHAGYA KUMAR DASH	2026-05-25	1-COURT FEE IS DEFICIENT. Court fee Rs.84.00 to be paid.
97	D-ABLAPL/15249/2026	JUGALA KISHORE PANDA	2026-05-25	Address of op.no.2 not mentioned

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 25-05-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	WP(C)/7469/2017	WP(C)/7469/2017	MR.MOHIT AGARWAL AMICUS CURIAE	OTHERS.
2	WP(C)/7469/2017	WP(C)/7469/2017	MR.MOHIT AGARWAL AMICUS CURIAE	OTHERS.